Annexure

Name of the corporate debtor: Archis Enterprises (India) Private Limited; Date of commencement of CIRP: 12-03-2024; List of creditors as on: 02-07-2024 Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI

(Amount in ₹)

		Summary of	claims received	Sumi	mary of claims				Details in Annexure	,
Sr. No.	Category of creditor	No. of claims	Amount of claims received	No. of	Amount of claims admitted	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification		
	Secured financial creditors belonging to any class of creditors	-	-	ı	-	-	-	-	1	-
')	Unsecured financial creditors belonging to any class of creditors	-	-	1	-	-	-	-	2	ı
1 1	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	-
	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	1	-	-	-	4	
5	Operational creditors (Workmen)	-	-	-	-	-	=	-	5	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	-
7	Operational creditors (Government Dues)	3	68,06,740	3	63,24,999	-	4,81,741	-	7	Provisionally Accepted
X	Operational creditors (other than Workmen andEmployees and Government Dues)		-			-	-	-	8	
	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	1	-	-	-	-	9	1
	Total	3	68,06,740	3	63,24,999	-	4,81,741	-		

Annexure – 7
Name of the corporate debtor: Archis Enterprises (India) Private Limited; Date of commencement of CIRP: 12-03-2024; List of creditors as on: 02-07-2024

List of operational creditors (Government dues)

(Amount in ₹)

	Details of Claimant		Details of claim received		Details of claim admitted					Amount of			
Sr. No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	contingent	mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Employees' State Insurance Corporation, Sub Regional Office Pune	Yes	28/03/2024	6,98,881.00	2,17,140.00	Government Dues	No	3.43	0	0	4,81,741.00	0	Provisionally Accepted
	Employees' Provident Fund Organisation, Regional Office, Pune-II, Akurdi,		27/03/2024	11,70,539.00	11,70,539.00	Government Dues	No	18.51	0	0	0.00	0	Provisionally Accepted
	Department of Goods & Service Tax , Government of Maharashtra - PUN-VAT-C- 309		05/04/2024	49,37,320.00	49,37,320.00	Government Dues	No	78.06			0.00	0	Provisionally Accepted
				68,06,740.00	63,24,999.00	0	0	100.00	0	0	4,81,741.00	0	